

[Shri Raghunatha Reddy]

Meeting of the company held on 8th June, 1972. It is true that the L.I.C. did not participate in any voting but the circumstances in which this was done are as follows:

The shareholding of the L.I.C. being only 9.9 per cent they felt that no results may be achieved by opposing the resolution for adoption of accounts or of re-election of Directors. The company representatives were therefore called to the office of the L.I.C. before the Annual General Meeting to discuss the various financial irregularities disclosed by the annual report for the year ended 30th September 1971. After consultations with the Reserve Bank of India it was put to the management of the company that they would make a statement in the meeting in order to ensure that the company Directors bound themselves to concentrate their efforts on the recovery of the company's funds in consultation with their bankers and auditors. The required statement was made at the Annual General Meeting and the representatives of L.I.C., U.T.I. and nationalised banks who attended the meeting did not participate in the voting.

12.58 hrs.

RE. FINAL REPORT OF THE THIRD
PAY COMMISSION

श्री कुलकर्णी का प्रश्न : (सुरेन)

अधिकांश महोदय, वे हमीशन के अग्र सरकार से वस्तुस्थिति बिलगाए ।

SHRI PILOO MODY (Godhra): *

MR. SPEAKER: No. I am not allowing you.

Mr. Banerjee, I allowed you under Rule 377. This is about delay in the submission of the final report of the Pay Commission. I will ask the Minis-

ter to come up with a statement....

SHRI S. M. BANERJEE (Kanpur): Before that, Sir, I wish to remind you, in this very House, repeated, assurances were given by the Finance Minister and by the Minister of State in the Ministry of Finance stating that the Pay Commission will submit its final report by the end of this month, in other words, by the end of this year. Every day practically I have been mentioning this, because I had a fear in my mind that the Pay Commission may ask for a further extension of time and that they would delay the report once the Parliament is adjourned, since Parliament is being adjourned today.

Now, Sir, this is not merely a question of the 28 lakhs of Central Government employees; there are lakhs of the Army, the Navy and the Air Force personnel. They are equally agitated over this abnormal delay because many thousands of people have retired during 1971 and 1972. Once the Pay Commission report is out and if it is not mentioned that this will have retrospective effect, all these persons will not be able to get any benefit out of this report.

13.00 hrs.

I would, therefore, request the hon. Minister to make a statement and give a categorical assurance that the Pay Commission will not be allowed to extend their time and the report will be submitted this year and moreover it will be implemented retrospectively after discussions with the employees' representatives.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
K. R. GANESH): Honourable Mem-
bers will recall that in response to
Questions raised in the House it was
stated some time back that according

to the indications then available the final Report of the Third Pay Commission was likely to be received by the end of the current year. The Commission have been making every effort to complete their work within this time. (*Interruptions*) The Commission recently had occasion to review the progress made in this direction with a view to assessing the further time which may be required by them to complete the remaining work and they think that a little more time would be necessary. The Government are in touch with the Commission and hope that the Commission would be able to submit their Final Report soon. (*Interruptions*).

MR. SPEAKER: I have not called anyone. I am not allowing anybody to speak now. (*Interruptions*).

SHRI S. M. BANERJEE: At least let the hon Minister complete the statement. We have not been able to hear him at all.

SHRI K. R. GANESH: I have nothing to hide. I am prepared to read out the later part of the statement again.

The Commission recently had occasion to review the progress made in this direction with a view to assessing the further time which may be required by them to complete the remaining work and they think that a little more time would be necessary. The Government are in touch with the Commission and hope that the Commission would be able to submit their Final Report soon. (*Interruptions*).

MR. SPEAKER: Kindly sit down—
all of you. (*Interruptions*).

बस जायें बैठ जायें । Please sit down,
Do not disturb the House.

SHRI K. R. GANESH: We have given a statement to the House many times. According to justifications we got from the Pay Commission, their Report will be submitted by the end of this year. There is no doubt about it; there is no dispute about it. Recently, and also because of the illness of the Chairman, the Pay Commission have reviewed the work and they think. (*Interruptions*)—Please let me complete my statement if you want to know the government line; but if you shout, I shall sit down—Recently the Pay Commission had occasion to review their work and they have come to the conclusion that some residual work will be left. Still, we had given an assurance to Parliament and it was the responsibility of Government to come and explain this position. Government are in touch with the Pay Commission....

SHRI ATAL BIHARI VAJPAYEE (Gwalior): How long?

SHRI K. R. GANESH: It is the intention of Government to see that the Pay Commission submit their report as early as it can be finalised.

SHRI ATAL BIHARI VAJPAYEE: How long? (*Interruptions*).

MR. SPEAKER: The Minister may kindly sit down. He has made his statement.

SHRI K. R. GANESH: We are telling them. The views expressed by hon. Members will also be conveyed to them (*Interruption*). He does not understand anything about the Pay Commission.

अध्यक्ष महोदय : यह तो गुस्से में हैं आप गुस्से में मत आये ।

श्री कै० आर० गणेश नही साहब, यह तो मेरी आदत है । मैं ने कई दफा पहले भी कहा है कि यह मेरी आदत है—मैं गुस्से में नहीं हूँ ।

श्री अटल बिहारी वाजपेयी : एक महीना, दो महीना, तीन महीना, कमीशन कितना टारिम चाहता है ।

SHRI K. R. GANESH: The Commission want some little time to do the residual work. So the word 'soon' used is very appropriate.

SEVERAL HON. MEMBERS rose—

MR. SPEAKER: Order, order. You have made a mockery of this House.

श्री हुकम चन्द कच्छबाब : अध्यक्ष महोदय, आप हम को चुप करा देंगे लेकिन मारे देश के कर्मचारियों को चुप नहीं करा पायेंगे ।
(व्यवधान) :

अध्यक्ष महोदय : यह नहीं होगा । मैं आप में कहूँगा कि हमारे मंत्र का प्याला लबरेज हो चुका है ।

13 10 hrs.

RE DHARNA BY U.P. WEAVERS

श्री इंसहाक सन्मली (अमरोहा)

स्पीकर साहब, यू० पी० के 40 लाख बुनकर हमारी सरकार की इस पालिसी के मानहत तबाह हो रहे हैं और आप को मालूम है कि तीन दिन से मिनिस्टर द्वारा फारेन ट्रेड के मकान पर यू० पी० के बुनकर धरना दे रहे हैं । उन का मनला बहुत साफ़ मा है, वे कोई नई मांग लेकर

नहीं माये हैं, किसी रियायत के लिए नहीं माये हैं, उन का मतालबा वह है कि सरकार ने जो तीन एलान किए थे उन को पूरा किया जाये । उन को सरकार ने पूरा नहीं किया है । सरकार ने एलान किया था कि जनवरी 1970 के भाव पर सूत दिया जायेगा लेकिन आज तक सरकार ने सूत का भाव मुकर्रर कर के मिलों को मजबूर नहीं किया है कि उस भाव पर सूत दें । नतीजा यह है कि आज सूत के दाम कही ज्यादा बढ़ गये हैं । एक बण्डल पर तीन रुपये से सात रुपये तक बढ़ गए हैं । यह भी एलान किया गया था सरकार की तरफ से हमारे मिश्रा जी ने एलान किया था कि 30 अप्रैल तक 30 करोड़ रुपये का हेडलूम खरीद लिया जायेगा लेकिन एक घण्टा भी कपड़े का आज तक खरीदने का इन्तजाम नहीं किया गया है । यह भी एलान किया गया था कि हेडलूम को 15 सौ रुपए और पावर लूम को पांच हजार रुपए दिये जाएंगे । यू० पी० में दो लाख हेडलूम है सिर्फ 5 हजार को दिया गया है और इस तरह से 50 साल में भी बायदा पूरा नहीं हो सकेगा । इस का नतीजा यह है कि 40 लाख इन्सान भूखे मर रहे हैं । इस के लिए कल मैं ने, मेरे साथी बनर्जी साहब ने, सरजू पाठे और झारखंडगय जी ने आप को लिखकर दिया था, हमारी आप से दरखवास्त है मेहरबानी कर के सरकार को इतला बीजिए वरना 40 लाख भूखे इन्सान मिनिस्टर साहब के मकान को घेरेंगे । आप गोली चलायें वे गोली खा कर मर सकते हैं, लेकिन भूखे नहीं मर सकते हैं । इसलिए मेरी आप से दरखवास्त है कि सरकार की तवज्जह इस तरफ आप दिलायें । सरकार फौरन इस पर